

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 03/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

PETITION NUMBER : TCP/24/2016
NAME OF THE PETITIONER(S) : Sulochana & 2 Others
NAME OF THE RESPONDENT(S) : M/s Arunodhaya Enterprises Ltd & 6 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. T.R. Ramani

Counsel for Petitioner



2. G. V. MOHAN KUMAR
for A. NARAYANAN

Counsel for Respondents 5-7



ORDER

Counsel for the Petitioner and proxy Counsel representing R5 to R7 are present. Counsel for R1 to R4 is absent. The proxy counsel for R5 to R7 prayed some more time for submitting arguments as the Counsel on record is not well. At request, time is enlarged for submitting arguments. Counsel for the Petitioner is directed to inform the Respondents 1 to 4 the next date of hearing. Put up on 18.4.2017 at 10.30 A. M.

(Ch. Md. Sharief Tariq)
Member (Judicial)



(K. Anantha Padmanabha Swamy)
Member (Judicial)

